

By E-Mail, Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-5/2020/ 5035 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Lakhimpur, North Lakhimpur

Dated Guwahati the 20th July, 2022.

Sub: **Permission to travel abroad**

Ref:- Your letter No. DJL/5433/2022 dated 08.07.2022

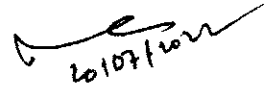
Madam,

With reference to the above, I am directed to inform you that, Smti Sparsita Garg, Munsiff No. 1, Lakhimpur, North Lakhimpur, has been allowed to visit Turkey, Abu Dhabi and Dubai on 1st half of puja vacation w.e.f. 02.10.2022 to 09.10.2022 during holidays only.

Smti Garg may be informed accordingly.

Thanking you.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2020/ 5036-5037 /A dated. 20/7/22
Copy to :

1. Smti Sparsita Garg, Munsiff No. 1, Lakhimpur, North Lakhimpur with reference to her letter No. MNL/706/2022 for information.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to send the letter by E-Mail to the officer concerned.



REGISTRAR (VIGILANCE)